

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

Monday, the 9<sup>th</sup> day of October 2023 / 17th Aswina, 1945

CRL.MC NO. 7623 OF 2023

CRIME NO.587/2018 OF Sreekariyam Police Station, Thiruvananthapuram  
SC 1637/2023 OF I ADDITIONAL SUB COURT, THIRUVANANTHAPURAM

PETITIONER/ACCUSED 1 TO 6:

1. RAJESH R AGED 38 YEARS
2. VIMAL KUMAR V AGED 37 YEARS
3. ANIL KUMAR KS AGED 45 YEARS
4. RAHUL R NAIR AGED 33 YEARS
5. ANOOP K AGED 37 YEARS
6. ANOOP T AGED 33 YEARS

RESPONDENT/STATE AND DEFACTO COMPLAINANT:

1. STATE OF KERALA REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF KERALA, PIN - 682031
2. THE STATION HOUSE OFFICER SREEKARYAM, THIRUVANANTHAPURAM CITY, THIRUVANANTHAPURAM DISTRICT, PIN - 695017
3. ANIL KUMAR S A, AGED 37 YEARS

This Criminal Misc. case coming on for orders, upon persuing the petition and upon hearing the arguments of SHAHID AZEEZ, Advocate for the petitioners and the Public Prosecutor for respondents 1 and 2 , the court passed the following:

**P.V.KUNHIKRISHNAN, J**

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**CrI.M.C. No. 7623 of 2023**  
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**Dated this the 9<sup>th</sup> day of October, 2023**

**O R D E R**

It seems that in almost all cases, even though this Court direct to get instructions, the Public Prosecutor is not getting instructions from the Police Station concerned. It create serious problem of piling up cases and this Court is not able to manage the cases listed everyday. Therefore, the State Police Chief will issue necessary directions to all the Police Stations in the State to submit report, if any report is called for from the Prosecutor concerned immediately. If there is violation, this Court will be forced to take stringent actions.

2. As far as the present case is concerned, no

report is submitted by the Station House Officer, Sreekaryam Police Station even after sufficient time is granted. Hence, if no report is submitted on or before 26.10.2023, the Station House Officer, Sreekaryam Police Station will appear in person before this Court on 26.10.2023.

3. Post on 26.10.2023.

Issue a copy of this order to the Public Prosecutor who will communicate the same to the State Police Chief and Station House Officer, Sreekaryam Police Station.

**sd/-**  
**P.V.KUNHIKRISHNAN**  
**JUDGE**

SKS